

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

112. Company Appeal/51/2023

I.A. 1627/2022

I.A. 1624/2022

IN

C.P.(IB)-3235(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)

SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.03.2024**

NAME OF THE PARTIES: Benteler Trading International GmbH

V/s.

Excel Metal Processors Pvt Ltd.

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **01.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)